

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2231  
ANSWERED ON:12.08.2011  
POWER GENERATION IN PRIVATE SECTOR  
Pal Shri Jagdambika

**Will the Minister of POWER be pleased to state:**

- (a) the additional power generation capacity added by the private players during the Eleventh Five Year Plan, State/UT-wise;
- (b) the targets set for power generation in the private sector during the Eleventh Five Year Plan;
- (c) whether there has been a significant shortfall in adding the power generation capacity in the private sector during the above said period;
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the steps being taken or proposed to be taken by the Government to enable the private players to achieve the power generation target?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI K.C. VENUGOPAL )

- (a) : During the 11th Five Year Plan a capacity of 13761 MW (Thermal: 13069 MW & Hydro: 692 MW) has been added by the private sector till 10.8.2011. State-wise details of thermal and hydro projects commissioned during 11th Plan in private sector are at Annex.
- (b) : As per the Mid-Term Appraisal, a capacity of 19796.5 MW in private sector was targeted for commissioning during 11th Five Year Plan.
- (c) : No, Madam. During the 11th Plan private sector has already achieved 69.5% of its target till 10.8.2011.
- (d) : Does not arise in view of (c) above.
- (e) : The Government has set up the following intensive multi-tier monitoring mechanism to review the progress of power projects including those in private sector:
  - i) Monitoring by Central Electricity Authority: Central Electricity Authority (CEA) continuously monitors the progress through frequent site visits and interaction with the developers and equipment suppliers for EPC contract. CEA holds review meetings with the developers and other stakeholders and highlights the critical issues.
  - ii) Monitoring by Power Project Monitoring Panel (PPMP) A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power for monitoring of Thermal and Hydro Generation projects targeted for commissioning during the 11th Plan along with the associated transmission schemes as a follow-up of the decision taken during conference of Chief Ministers held in 2007.
  - iii) Regular reviews are undertaken by the Government at various levels including Ministry of Power, Ministry of Heavy Industries, Planning Commission and Cabinet Secretariat to identify the constraint areas and facilitate faster resolution of inter-ministerial and other outstanding issues.
  - iv) All stakeholders have been sensitized towards enlarging the vendor base so as to meet the Balance of Plants (BoP) requirements.
  - v) To overcome the shortage of skilled manpower, 'Adopt an ITI' initiative has been taken up.